

**Central Administrative Tribunal
Principal Bench
OA No.103/2017**

New Delhi this the 10th day of January, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

1. Ashwani Garg
S/o Sri Jai Bhagwan Garg
Aged 34 year, R/o 188, pocket 7, Sec-21, Rohini, New Delhi,
Group B
Finance and Accounts Officer
Indian Council of Agricultural Research,
Krishi Bhawan, New Delhi 110001
2. Sri Kunal Kalia
S/o Pawan Kumar Kalia Aged about 27 year
R/o B-108, South Moti Bagh, New Delhi-110021
Group B
Finance and Accounts Officer
Indian Council of Agricultural Research
Krishi Bhawan, New Delhi 110001

...Applicants

(By Advocate : Sh. Amit Yadav)

Versus

1. Indian Council of Agricultural Research
Through the Secretary, Krishi Bhawan,
Dr. Rajendra Prasad
New Delhi 110001
2. The Director General
Indian Council of Agricultural Research
Krishi Bhawan, Dr. Rajendra Prasad Road,
New Delhi 110001

.... Respondents

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

MA No. 107/2017 filed for joining together is allowed.

The applicants are seeking decision on their representations dated 18.07.2016 and 25.07.2016 regarding fixation of seniority.

2. In view of the limited prayer made by the applicants we dispose of the OA at the admission stage itself with a direction to the respondents to decide the aforesaid representations of the applicants by means of a reasoned and speaking order within a period of six weeks from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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